## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 864/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

NAME OF THE PARTIES: M/s. Mukand Viiajynagar Steel Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

DESIGNATION

Junde Bandelwole Advocate 516. J. Sayar Association

## ORDER

CSP 871/230-232/NCLT/MB/MAH/2017 CSP 863/230-232/NCLT/MB/MAH/2017 CSP 864/230-232/NCLT/MB/MAH/2017

The Company Petitions admitted. List this matter for final hearing on 01.11.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)